NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose Hearing	Section 397/ 398	Name of the Parties M/s. / Mr. Chandrashekar Narendra Kumar Vs Medcorre Diagnostics & Research Centre Pvt. Ltd. & 3 Others.
CP 30/15	TP 74/16			

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE REPRESENTATION TO WHOM			
T.	SANDESHA 9743969871 (PCS)	medcorre diagnostics & Resouch Contro Put 1td & 3 others [AU Respondents]	Sandska		
2	S.V. DESA	L Natendra Comer 08 Charlosteles Petitionel	Xeran		

Shri S.V. Desai, counsel for petitioner is absent. He requested time to file two more sets of copies. PCS for respondent company is present.

List it on 18.07.2017.

MEMBER (J)

MEMBER (T)